

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 128(ND)/2013
RT CP No.215/Chd/J&K/2017**

P.SJohar & Anr. ...Petitioners

Versus.

Johar Hotel Pvt. Ltd. & Ors. ...Respondents

Present: Mr.Aman Bahri, Advocate for petitioners
Mr. Vipul Ganda with Mr.Raghav Kakkar, Advocates
for respondents.

Learned counsel for the petitioners filed Power of Attorney.

Pleadings are complete. List the matter for arguments on 08.11.2017.

The Misc. application CA No.208/2013 regarding maintainability
of the petition and CA No.56/2015 shall be heard along with the main petition.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 19, 2017
subbu